

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CP/586/1B/CB /2017

PETITION NUMBER

: TCP/536/ (IB)/2017

NAME OF THE PETITIONER(S)

: AUTOCAP INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: INFONET ASIA PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Bdu- Month K. Vig

ORDER

Counsel for petitioner present and submitted that a notice was sent to the respondent alongwith copy of petition. He is directed to send fresh private notice to the respondent for his appearance and submissions and file proof of sending and effecting service by way of an affidavit by the next date of hearing. Put up on 31.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc